## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 113 OF 2015 & IA NOs. 183, 184, 185 & 186 OF 2015

# Dated: 19<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

#### In the matter of :

Niko Resources Ltd. Vs.	Appellant(s)
Petroleum & Natural Gas Regulatory	Board & Anr Respondent(s)
Counsel for the Appellant(s) :	Mr. Ramji Srinivasan, Sr. Adv. Mr. Abhas Kumar Mr. Himanshu Suman Mr. Somiran Sharma Mr. Vivek Paul Oriel Mr. R. Sasiprabhu
Counsel for the Respondent(s) :	Mr. Rajinder Kaul Mr. Sumit Kishore for R-1 Mr. M.G. Ramachandran Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Preksha Dugar for R-2

# <u>ORDER</u>

We have heard learned senior counsel for the Appellant. List the matter for further hearing on <u>11.8.2017.</u>

## (B.N. Talukdar) Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

Pr/vg